

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH JODHPUR

ORDER SHEET

APPLICATION NO _____ OF 1996

Applicant(s) *Hira Lal & Anr.* Respondent(s) *Govt of Anr.*

Advocate for Applicant(s)

Advocate for Respondent(s)

Notes of the Registry	Orders of the Tribunal
11.10.96	None present for the Applicant. Defects for removed within 15 days, failing which the registration of the OA shall be deemed to have been declined without any further reference to the Bench. <i>[Signature]</i> (S.P. Biswas) MLA <i>[Signature]</i> (Chopra Krishna) V.C.
	25/10/96 None present for the Applicant. Defects not removed despite granting last opportunity on 11.10.96. As per the orders of Hon'ble Court, the registration of this Original Application is declined <i>[Signature]</i> <i>[Signature]</i> Registrar <i>[Signature]</i> 25/10/96 REGISTRAR C. A. T. JODHPUR Copy of order dated 25/10/96 sent to petitioner by Regd post via No. 728 dated 15/11/96 <i>[Signature]</i> 14-10-96